GOVERNMENT OF INDIA (MINISTRY OF TRIBAL AFFAIRS) LOK SABHA UNSTARRED QUESTION NO. 1254 TO BE ANSWERED ON 02.05.2016

TRIBAL POPULATION

1254. SHRI RAMSINH RATHWA:

SHRI SANKAR PRASAD DATTA:

SHRI K. N. RAMACHANDRAN:

SHRI BHAIRON PRASAD MISHRA:

SHRI P. KUMAR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of total population of tribals in the country, State/UT-wise and tribe-wise;
- (b) the details of the population of scheduled tribes living below the poverty line in the country, State/UT-wise;
- (c) the details of centrally sponsored schemes being implemented by the Government for upliftment/welfare of tribals particularly those living below the poverty line in the country; and
- (d) the achievements made thereunder along with the funds sanctioned, released and utilised by State Governments in this regard during each of the last three years and the current year, State/UT-wise?

ANSWER

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

- (a): As per Census 2011, State / UT -wise and tribe-wise details of Scheduled Tribes (STs) in the country are given at **Annexure I.**
- (b): Percentage of Scheduled Tribe persons below poverty line, State-wise and at all India level for the year 2011-12 estimated by the erstwhile Planning Commission are at **Annexure II**.
- (c): Details of centrally sponsored schemes being implemented by Ministry of Tribal Affairs are given at **Annexure III.**
- (d) State / UT-wise details are at **Annexures IV to XV**.

referred to in reply to part (a) of Lok Sabha Unstarred Question No.1254 for Answer on 02.05.2016.

Sl. No	India / State / UT	Name of Scheduled Tribe	Total Population (including institutional and houseless population)		
	INDIA	All Scheduled Tribes	104545716		
1	JAMMU & KASHMIR	All Scheduled Tribes	1493299		
		Gujjar	980654		
	1	Bakarwal	113198		
	1	Other tribes	399447		
2	HIMACHAL PRADESH	All Scheduled Tribes	392126		
		Gaddi	178130		
	-	Gujjar	92547		
	-	Other tribes	121449		
3	UTTARAKHAND	All Scheduled Tribes	291903		
3	OTTME MAIN IN 12	Tharu	91342		
		Jannsari	88664		
		Other tribes	111897		
4	RAJASTHAN	All Scheduled Tribes	9238534		
-	27 107 107 1111 117	Mina	4345528		
		Bhil, Bhil Garasia, Dholi etc.	4100264		
		Garasia (excluding Rajput Garasia)	314194		
		Seharia, Sehria, Sahariya	111377		
		Bhil Mina	105393		
		Other tribes	261778		
5		All Scheduled Tribes	1134273		
3	UTTAR PRADESH	Gond, Dhuria, Nayak, Ojha, Pathari, Raj	1134273		
		Gond, Bharia, Nayak, Ojha, Fathari, Raj	569035		
	1	Kharwar, Khairwar	160676		
	1	Tharu	105291		
	1	Other tribes	299271		
6	BIHAR	All Scheduled Tribes	1336573		
	BILLIK	Santal	406076		
		Gond	256738		
		Tharu	159939		
		Oraon, Dhangar (Oraon)	144472		
		Kharwar	125811		
		Other tribes	243537		
7	SIKKIM	All Scheduled Tribes	206360		
,	SIRICHA	Bhutia	69598		
		Limboo	53703		
		Other tribes	83059		
8	ARUNACHAL PRADESH	All Scheduled Tribes	951821		
	ARONACHAL FRADESH	Nyishi	249824		
	1	Galong	79327		
	1	Other tribes	622670		
9	NAGALAND	All Scheduled Tribes	1710973		
2	NAUALAND	Naga	1667712		
		Other tribes	43261		
10	MANIPUR	All Scheduled Tribes	1167422		
10	WANII OK	Thadou	215913		
		Tangkhul	178568		
		•			
11	MIZODAM	Other tribes	772941		
11	MIZORAM	All Scheduled Tribes	1036115		
		Any Mizo (Lushai) tribes	734910		
		Chakma	96972		
		Other tribes	204233		

Sl. No	India / State / UT	Name of Scheduled Tribe	Total Population (including institutional and houseless population)
12	TRIPURA	All Scheduled Tribes	1166813
		Tripura, Tripuri, Tippera	592255
		Riang	188220
		Other tribes	386338
13	MEGHALAYA	All Scheduled Tribes	2555861
		Khasi, Jaintia, Synteng, Pnar, War,	
		Lyngngam etc	1411775
		Garo	821026
		Other tribes	323060
14	ASSAM	All Scheduled Tribes	3884371
		Boro, Borokachari	1361735
		Miri	680424
		Karbi	430452
		Rabha	296189
		Kachari, Sonwal	253344
		Other tribes	862227
15	WEST BENGAL	All Scheduled Tribes	5296953
		Santal	2512331
		Oraon	643510
		Bhumij	376296
		Munda	366386
		Other tribes	1398430
16	JHARKHAND	All Scheduled Tribes	8645042
		Santal	2754723
		Oraon, Dhangar (Oraon)	1716618
		Munda, Patar	1229221
		Но	928289
		Kharwar	248974
		Lohra	216226
		Bhumij	209448
17	ODIGITA	Other tribes	1341543
17	ODISHA	All Scheduled Tribes	9590756
		Khond, Kond, Kandha, Nanguli Kandha, etc.	1627486 894764
		Santal	894764
		Gond, Gondo, Rajgond, Maria Gond, Dhur Gond	888581
		Kolha	625009
		Other tribes	5554916
18	CHHATISGARH	All Scheduled Tribes	7822902
10	CHIATISOAKII	Gond, Arakh, Arrakh, Agaria, Asur, Badi Maria, Bada Maria, Bhatola, Bhimma, Bhuta, etc	4298404
		Kawar, Kanwar, Kaur, Cherwa, Rathia, Tanwar, Chattri	887477
		Oraon, Dhanka, Dhangad	748789
		Other tribes	1888232
19	MADHYA PRADESH	All Scheduled Tribes	15316784
		Bhil, Bhilala, Barela, Patelia	5993921
		Gond, Arakh, Arrakh, Agaria, Asur, Badi Maria, Bada Maria, Bhatola, Bhimma, etc.	5093124
		Kol	1167694
		Other tribes	3062045
20	GUJARAT	All Scheduled Tribes	8917174
		Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil, Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi Bhil, Bhagalia, Bhilala, Pawra, Vasava, Vasave	4215603
		Dubla, Talavia, Halpati	643120
		Rathawa	642348
		Dhodia, Dhodi	635695

Sl. No	India / State / UT	Name of Scheduled Tribe	Total Population (including institutional and houseless population)
		Other tribes	2780408
21	DAMAN & DIU	All Scheduled Tribes	15363
		Dubla (Halpati)	11087
		Other tribes	4276
22	D & N HAVELI	All Scheduled Tribes	178564
		Varli	112061
		Other tribes	66503
23	MAHARASHTRA	All Scheduled Tribes	10510213
		Bhil, Bhil Garasia, Dholi Bhil, Dungri Bhil, Dungri Garasia, Mewasi Bhil, Rawal Bhil, Tadvi Bhil, Bhagalia, Bhilala, Pawra, Vasava, Vasave	2588659
		Gond, Rajgond, Arakh, Arrakh, Agaria, Asur, Badi Maria, Bada Maria, Bhatola, Bhimma, Bhuta etc.	1618090
		Koli Mahadev, Dongar Koli	1459565
		Other tribes	4843899
24		All Scheduled Tribes	5918073
	1	Sugalis, Lambadis, Banjara	2407637
	ANDHRA PRADESH	Koya, Doli Koya, Gutta Koya, Kammara Koya, etc	590739
		Yenadis, Chella Yenadi, Kappala Yenadi, Manchi Yenadi, Reddi Yenadi	537808
		Yerukulas, Koracha, Dabba Yerukula, Kunchapuri Yerukula, Uppu Yerukula	519337
		Other tribes	1862552
25	KARNATAKA	All Scheduled Tribes	4248987
		Naikda, Nayaka, Cholivala Nayaka, etc.	3296354
		Gond, Naikpod, Rajgond	158243
		Koli Dhor, Tokre Koli, Kolcha, Kolgha	112190
		Other tribes	682200
26	GOA	All Scheduled Tribes	149275
		Gawda	106659
		Other tribes	42616
27	LAKSHADWEEP	All Scheduled Tribes	61120
		Inhabitants of the Laccadive, Minicoy and Amindivi Islands who, and both of whose parents, were born in those islands	4
28	KERALA	All Scheduled Tribes	484839
		Paniyan	88450
		Kurichchan, Kurichiyan	35171
		Malai Arayan, Mala Arayan	33216
		Other tribes	328002
29	TAMIL NADU	All Scheduled Tribes	794697
		Malayali	357980
		Irular	189661
		Other tribes	247056
30	A & N ISLAND	All Scheduled Tribes	28530
		Nicobarese	27168
		Other tribes	1362

<u>referred to in reply to part (b) of Lok Sabha Unstarred Question No.1254 for Answer on 02.05.2016.</u>

State -wise Percentage of Scheduled Tribes Below Poverty Line, 2011-12 (Tendulkar Methodology)

S. No.	States	RURAL	URBAN	
1	Andhra Pradesh	24.1	12.1	
2	Assam	33.4	15.6	
3	Bihar	59.3	10.3	
4	Chhattisgarh	52.6	35.2	
5	Gujarat	36.5	30.1	
6	Himachal Pradesh	9.5	4.0	
7	Jammu & Kashmir	16.3	3.0	
8	Jharkhand	51.6	28.7	
9	Karnataka	30.8	33.7	
10	Kerala	41.0	13.6	
11	Madhya Pradesh	55.3	32.3	
12	Maharashtra	61.6	23.3	
13	Orissa	63.5	39.7	
14	Rajasthan	41.4	21.7	
15	Tamil Nadu	36.8	2.8	
16	Uttar Pradesh	27.0	16.3	
17	Uttarakhand	11.9	25.7	
18	West Bengal	50.1	44.5	
	All India	45.3	24.1	

Legend: ST=Scheduled Tribes

NB: 1. The poverty ratios among the STs are estimated from the percentage distribution of persons of ST population as obtained from the large sample survey consumer expenditure data of the National Sample Survey (NSS) and the poverty line for all population.

- 2. The poverty ratios are based on MRP (Mixed Recall Period) consumption distribution.
- 3. All India poverty ratio for the social groups is worked out from the respective NSS distribution of persons and (implicit) all-India poverty line for all population.
- 4. The poverty ratio among Scheduled Tribes population at State level may be treated with caution due to small sample size of household based on which the class distribution of persons have been obtained. These States are in urban areas, number of sample households is 18 in Bihar, 18 in Himachal Pradesh and 9 in Kerala
- 5. Source: Planning Commission

<u>referred to in reply to part (c) of Lok Sabha Unstarred Question No.1254 for Answer on 02.05.2016.</u>

Centrally Sponsored Schemes being implemented by Ministry of Tribal Affairs

A. PRE-MATRIC SCHOLARSHIPS TO ST STUDENTS

- Applicable to students who are studying in Classes IX X. Priority is given for girls.
- Parental income from all sources should be less than Rs.2.00 lakhs per annum.
- Scholarship of Rs.150/- per month for day scholars and Rs.350/- per month for hostellers is given for a period of 10 months in a year.
- Scholarship is distributed through the State Government/UT Administration.

B. POST MATRIC SCHOLARSHIPS TO ST STUDENTS

- Applicable to students who are studying in any recognized course from a recognized institution for which qualification is Matriculation/Class X or above. Priority is given for girls.
- Parental income from all sources should be less than Rs.2.50 lakhs per annum.
- Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid.
- Scholarship is distributed through the State Government/UT Administration.
- Remedial and special coaching is provided to ST students in Classes IX to XII.

C. SCHEME OF VOCATIONAL TRAINING IN TRIBAL AREAS

- Main aim is to develop the skills of the ST and improve their socio-economic condition by enhancing their income.
- Vocational Training Centre may cater to five vocational courses depending upon the employment potential of the area. Ensure employment of at least 75% of the students.
- Implemented through the State Governments/UT Administration/Implementing Agencies/NGOs.

D. SCHEME OF GIRLS & BOYS HOSTELS FOR STS:

- Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels.
- State Governments are eligible for 100% central share for construction of all Girls' hostel and also for construction of Boys' hostel in naxal affected areas (identified by Ministry of Home Affairs from time to time).
- For the other Boys' Hostel to State Governments is on 50:50 basis. In case of UTs, the Central Government bears the entire cost of construction of both Boys' and Girls' hostels. Hostels for Vocational Training Centres (VTCs) for ST Girls and Boys are funded on the same criteria as other hostels.
- Members of Parliament could also provide funds as a substitute of State share from their MPLAD scheme for this purpose.
- Maintenance of the hostel is the responsibility of the concerned States/UTs. The hostels may be for middle, secondary, college or university level education.

- E. Scheme of Ashram Schools in Tribal Sub-Plan Area:
 - The objective of the scheme is to provide residential schools for STs in an environment conducive to learning to increase the literacy rate among the tribal students and to bring them at par with other population of the country.
 - State Governments are eligible for 100% central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas (identified by Ministry of Home Affairs from time to time).
 - For the other Boys' Ashram Schools is on 50:50 basis, while cent percent assistance is given to UTs for construction of both Girls and Boys' Ashram Schools.
 - The scheme covers primary, middle, secondary and senior secondary level of education.
- F. Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and development of Value Chain for MFP

The Government of India through Ministry of Tribal Affairs has launched a scheme called "Mechanism for marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and development of Value Chain for MFP" during 2013-14 to ensure fair returns to the forest dwellers for the produce collected by them from the forests. The Scheme is applicable on those MFPs which are non-nationalized or are not under the monopoly system of procurement by the States. The intent behind these provisions is to ensure competition at the market place where State Agencies are available to purchase designated MFPs, in case the prices fall below MSP. In case market price is more than MSP, then private trade can purchase the same in open market. In this way, the 10 MFPs covered under the scheme in 8 States can be sold in the open market by forest dwellers.

referred to in reply to part (d) of Lok Sabha Unstarred Question No.1254 for Answer on 02.05.2016.

Annexure IV

<u>Details of Funds released and utilization thereof under the Scheme of Pre-Matric Scholarship for ST students studying in classes IX & X during the years 2012-13, 2013-14, 2014-15 and 2015-16.</u>

(Rs. in lakh)

Sl.No	Name of the	2012-13		2013-14		2014-15		2015-16	
	State/UT							(As on 31.0	3.2016)
		Funds Released	Utilised	Funds Released	Utilised	Funds Released	Utilised	Funds Released	Utilised
1	Andhra Pradesh	500.00	500.00	0.00	0	1386.00	1386.00	1983.00	UC not due
2	Arunachal Pradesh	0.00	0.00	218.44	UC awaited	0		0.00	UC not due
3	Assam	90.00	90.00	211.88	UC awaited	0		0.00	UC not due
4	Bihar	0.00	0.00	0.00	0	688.60	688.60	375.00	UC not due
5	Chhattisgarh	593.00	593.00	0.00	0	3718.00	3125.00	3607.00	UC not due
6	Goa	0.00	0.00	14.00	UC awaited	0		0.00	UC not due
7	Gujarat	500.00	500.00	2835.28	2835.28	3750.00	3750.00	3745.76	UC not due
8	Himachal Pradesh	20.00	20.00	45.73	37.59	73.00	51.12	96.12	UC not due
9	Jammu & Kashmir	0.00	0.00	0.00	0	0		700.00	UC not due
10	Jharkhand	1472.00	1472.00	0.00	0	1613.00	UC awaited	0.00	UC not due
11	Karnataka	260.00	260.00	3320.05	UC awaited	0		0.00	UC not due
12	Kerala	57.00	57.00	0.00	0	0		300.00	UC not due
13	Madhya Pradesh	3400.00	UC awaited	0.00	0	0		4300.00	UC not due
14	Maharasthra	251.00	UC awaited	0.00	0	0		0.00	UC not due
15	Manipur	100.00	100.00	729.70	UC awaited	496.05	UC awaited	0.00	UC not due
16	Meghalaya	15.00	15.00	296.762	UC awaited	0		0.00	UC not due
17	Mizoram	70.00	70.00	123.185	UC awaited	0		0.00	UC not due
18	Nagaland	0.00	0.00	0.00	0.00	0	0.00	851.47	UC not due
19	Odisha	3128.00	3128.00	5601.0837 5	5601.083 75	4511.00	4511.00	4900.00	UC not due
20	Rajasthan	0.00	UC awaited	4792.55	4011.70	2383.34	UC awaited	0.00	UC not due
21	Sikkim	4.00	4.00	0.00	0	7.80	UC awaited	0.00	UC not due
22	Tamil Nadu	26.00	26.00	0.00	0	0		600.00	UC not due
23	Telangana	0.00	0.00	0.00	0.00	745.52	UC awaited	0.00	UC not due
24	Tripura	340.00	340.00	674.332	674.332	678.75	678.75	1303.60	UC not due
25	Uttar Pradesh	28.00	28.00	0.00	0	0		0.00	UC not due
26	Uttrakhand	26.00	26.00	460.2	281.2	19.82	19.82	107.00	UC not due
27	West Bengal	260.00	UC awaited	2620	UC awaited	0		0.00	UC not due
28	Dadar & Nagar Haveli	33.00	UC awaited	0.00	0	0		0	UC not due
29	Andaman & Nicobar	0.00	UC awaited	0.00	0	0		0	UC not due
30	Daman & Diu	0.00	UC awaited	0.00	0	0		0	UC not due
	Grand Total	11173.00	5138.00	21943.19	13441.19	20070.88	14210.29	22868.95	

Note: 1. The scheme has been effective from 01.07.2012.

^{2.} Utilised figures are as per Utilisation Certificate (UC) submitted till date.

<u>Details of Funds and utilization thereof under the Scheme of Post Matric Scholarship for ST students during the years 2012-13, 2013-14, 2014-15 and 2015-16.</u>

(Rs. in lakh)

Sl.		201	2-13	201:	3-14	201	4-15		(Rs. in lakh) 15-16 31.03.2016)
No ·	NAME OF STATE/UT	Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized
1	Andhra Pradesh	19438.70	19438.70	4895.16	4870.00	5070.01	UC awaited	1986.82	UC not due
2	Arunachal Pradesh	633.00	633.00	1366.85	1366.85	2.29	2.29	1137.61	UC not due
3	Assam	4537.69	4537.69	4756.81	4755.49	1114.00	1114.00	6748.28	UC not due
4	Bihar	90.00	90.00	23.00	20.60	23.00	UC awaited	0.00	UC not due
5	Chhattisgarh	3150.31	3150.31	1341.48	1341.48	4066.75	3797.06	4764.83	UC not due
6	Goa	8.00	8.00	2.00	2.00	2.00	2.00	356.00	UC not due
7	Gujarat	2460.71	2460.71	7138.58	7138.05	3929.23	2449.63	5520.40	UC not due
8	Himachal Pradesh	948.52	891.69	282.83	280.83	237.00	237.00	1350.00	UC not due
9	Jammu & Kashmir	710.06	710.06	177.00	177.00	2494.17	2288.34	2494.17	UC not due
10	Jharkhand	1344.21	1344.21	2043.23	UC awaited	4927.23	UC awaited	0.00	UC not due
11	Karnataka	2522.75	2522.75	3340.76	3340.76	3691.00	630.00	5839.00	UC not due
12	Kerala	329.45	329.45	625.53	625.53	647.00	UC awaited	0.00	UC not due
13	Madhya Pradesh	9542.45	9542.45	5276.71	5276.71	2385.00	2385.00	3065.00	UC not due
14	Maharashtra	4604.38	4604.38	11996.04	11955.37	7451.83	7411.69	5209.83	UC not due
15	Manipur	4243.64	4243.64	6111.01	4817.54	3615.48	3603.48	3588.00	UC not due
16	Meghalaya	1753.42	1753.42	3438.00	3438.00	438.00	438.00	3274.61	UC not due
17	Mizoram	3546.61	3546.61	5393.89	5127.51	4501.15	4423.18	4927.91	UC not due
18	Nagaland	2191.09	2191.09	2626.19	2626.19	2329.59	2329.59	2646.34	UC not due
19	Odisha	5405.95	5405.95	3459.87	3459.87	4512.00	UC awaited	4050.00	UC not due
20	Rajasthan	2142.99	2142.99	2216.02	418.81	6440.00	6130.43	10890.43	UC not due
21	Sikkim	414.15	414.15	845.49	845.49	414.00	414.00	400.00	UC not due
22	Tamil Nadu	178.66	178.66	1436.02	1346.88	44.00	44.00	2266.86	UC not due
23	Telangana	0.00	0.00	0.00	0.00	12329.88	12329.88	9650.00	UC not due
24	Tripura	1036.47	1036.47	1390.99	1178.81	974.82	974.82	1700.00	UC not due
25	Uttar Pradesh	227.00	UC awaited	56.00	UC awaited	56.00	UC awaited	0.00	UC not due
26	Uttrakhand	657.98	657.98	1086.50	1086.50	164.00	164.00	900.00	UC not due
27	West Bengal	949.16	949.16	2277.63	2277.63	237.00	UC awaited	2948.46	UC not due
28	A.& N. Islands	3.00	UC awaited	0.75	UC awaited	0.75	UC awaited	0	UC not due
29	Daman & Diu	4.00	4.00	10.90	UC awaited	1.00	UC awaited	0	UC not due
	Total	73074.35	72787.52	74839.41	67773.90	72098.18	51168.39	85714.55	

Annexure VI

<u>Details of Funds released and utilization thereof under the Scheme of Upgradation of Merit during the years 2012-13, 2013-14, 2014-15 and 2015-16</u>

(Rs. in lakh)

Sl. No.	Name of the State/ UT	2012	2012-13		2013-14 2014-15		-15	201: (As on 31.0	5-16 3.2016)
		Funds	Utilised	Funds	Utilised	Funds	Utilised	Funds	Utilised
1	Andhra Pradesh	Released 0.00	0.00	Released 0.00	0.00	Released 0.00	0.00	Released 0.00	0.00
_	Alidilla Tradesii	0.00			0.00	0.00	0.00		
2	Chhattisgarh	17.70	UC awaited	0.00	0.00	0.00	0.00	0.00	0.00
3	Gujarat	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
4	Himachal Pradesh	0.39	UC awaited	0.00	0.00	0.00	0.00	0.00	0.00
5	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
6	Rajasthan	7.175	UC awaited	0.00	0.00	0.00	0.00	0.00	0.00
7	Sikkim	3.12	3.12	3.12	UC awaited	0.00	0.00	0.00	0.00
8	Tripura	3.12	3.12	3.12	UC awaited	0.00	0.00	0.00	0.00
9	West Bengal	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00
	Total	31.505	6.24	6.24	0.00	0.00	0.00	0.00	0.00

Annexure VII

Details of Funds released and utilization thereof under the Scheme of Hostels for ST Girls and Boys during the years 2012-13, 2013-14, 2014-15 and 2015-16.

(Rs. in lakh)

		20	12-13	20	13-14	20	14-15	2015	
Sl. No.	Name of the State/ UT/University	Funds Released	Utilized	Funds Released	Utilized	Funds Released	Utilized	(As on 31 Funds Released	.03.2016) Utilized
1.	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00	N/A	0.00	0.00
2.	Arunachal Pradesh	279.81	UC awaited	846.73	UC awaited	0.00	N/A	400.00	0.00
3.	Chhattisgarh	0.00	0.00	0.00	0.00	0.00	0.00	1221.74	0.00
4.	Gujarat	187.06	187.06	939.33	939.33	0.00	N/A	0.00	0.00
5.	Himachal Pradesh	0.00	0.00	0.00	0.00	380.47	UC not due	0.00	0.00
6.	Jharkhand	0.00	0.00	0.00	0.00	0.00	N/A	0.00	0.00
7.	Karnataka	0.00	0.00	0.00	0.00	0.00	N/A	0.00	0.00
8.	Kerala	0.00	0.00	553.45	553.45	1349.63	UC not due	0.00	0.00
9.	Madhya Pradesh	2291.57	2291.57	0.00	0.00	1305.00	UC not due	0.00	0.00
10.	Odisha	1697.50	1301.44	0.00	0.00	0.00	N/A	0.00	0.00
11.	Mizoram	0.00	0.00	2289.43	UC awaited	0.00	N/A	0.00	0.00
12.	Maharashtra	0.00	0.00	0.00	0.00	1031.00	UC not due	0.00	0.00
13.	Nagaland	0.00	0.00	810.95	810.95	0.00	N/A	1798.45	0.00
14.	Rajasthan	1500.00	1500.00	2646.87	478.59	0.00	N/A	3393.97	0.00
15.	Sikkim	460.29	460.29	0.00	0.00	460.29	UC not due	0.00	0.00
16.	Tamil Nadu	0.00	0.00	112.73	UC awaited	0.00	N/A	0.00	0.00
17.	Tripura	883.77	835.25*	1906.01	UC awaited	1797.62	UC not due	0.00	0.00
18.	Uttrakhand	0.00	0.00	0.00	0.00	0.00	N/A	0.00	0.00
19.	Veer Narmad South Gujrat University, Surat	62.92	UC awaited	0.00	0.00	0.00	N/A	0.00	0.00
20.	Banaras Hindu University (BHU), Varanasi	0.00	0.00	0.00	0.00	304.99	UC not due	0.00	0.00
21.	Mizoram University	437.08	437.08	0.00	0.00	195.01	UC not due	52.72	0.00
22.	National Law School of India University, Banglore	0.00	0.00	0.00	0.00	0.00	N/A	61.94	0.00
23.	JLN Krishi Vishva Vidyala, Jabalpur	0.00	0.00	0.00	0.00	0.00	N/A	0.00	0.00
	Total	7800.00	7012.69	10105.50	1971.37	6824.01		6928.82	0.00

*Further UC awaited

N/A: Not Applicable.

Note: Utilized figures are as per Utilization Certificate (UC) submitted till date.

Annexure VIII

<u>Details of Funds released and utilization thereof under the scheme of "Establishment of Ashram Schools in</u> Tribal Sub-Plan" during the years 2012-13, 2013-14, 2014-15 and 2015-16.

(Rs. in lakhs)

S. No.	State/UT	2012-	-13	2013	-14	2014-15		2014-15 2015-16 (As on 31.03.2016)		
		Fund released	Utilized	Fund released	Utilized	Fund released	Utilized	Fund released	Utilized	
1	Andhra Pradesh	988.49	UC awaited	371.87	UC awaited	0	0	0.00	0.00	
2	Assam	0.00	0.00	749.60	UC awaited	0	0	0.00	0.00	
3	Chhattisgarh	530.36	530.36	0	0	0	0	0.00	0.00	
4	Goa	300.00	300.00	0	0	0	0	300.00	0.00	
5	Gujarat	0.00	0.00	0	0	1144.48	UC not due	0.00	0.00	
7	Kerala	1025.02	1025.02	0	0	0	0	0.00	0.00	
8	Madhya Pradesh	0.00	0.00	0	0	1425.00	UC not due	0.00	0.00	
9	Maharashtra	0.00	0.00	2474.63	UC awaited	1000.00	UC not due	0.00	0.00	
10	Odisha	2458.90	2458.90	2091.10	749.04*	0	0	0.00	0.00	
11	Rajasthan	0.00	0.00	0	0	0	0	0.00	0.00	
12	Sikkim	0.00	0.00	575.28	0	0	0	0.00	0.00	
13	Tripura	797.23	797.23	954.52	954.52	954.52	UC not due	0.00	0.00	
	Total	6100.00	5111.51	7217.00	1703.56	4524.00		300.00	0.00	

^{*}Further UC awaited

Note: Utilised figures are as per Utilisation Certificate (UC) submitted till date.

Annexure IX Details of Funds released and utilization thereof under the Scheme of Vocational Training in Tribal Areas during the years 2012-13, 2013-14, 2014-15 and 2015-16.

(Rs. in lakh) 2015-16 2014-15 NAME OF 2012-13 (as on 31.03.2015) (As on 31.03.2016) 2013-14 Sl.No. STATE / UT Funds Funds Funds Funds Utilised Utilised Utilised Utilised Released Released Released Released 0.00 0.00 0.00 0.00 0.00 0.000.00 0.00 Andhra Pradesh 900.00 2 89.00 89.00 276.21 276.21 485.70 485.70 UC not due Assam 0.00 0.00 0.00 0.00 0.00 0.00 0.000.00Chhattishgarh 605.76 UC not due 0.00 0.00 0.00 0.00 0.00 0.00 4 Gujarat 0.00 UC 0.00 88.00 88.00 150.74 0.00 0.00 5 Madhya Pradesh awaited 0.00 0.00 0.00 0.00 0.00 0.00 0.00 6 Meghalaya 0.0088.00 0.00 0.00 0.00 0.00 7 Mizoram 88.00 69.68 69.68 485.70 265.00 345.89 485.70 1505.76 0.00 Total 265.00 496.63

STATE-WISE NUMBER OF HOSTELS SANCTIONED UNDER THE SCHEME OF HOSTELS FOR ST GIRLS AND BOYS FROM 2012-13 TO 2015-16

	Name of State / UT /	2012-	13	2013-	14	2014-	15	201	Rs. in lakh) 5-16 .03.2016)
S.No	University	Hostel	Seat	Hostel	Seat	Hostel	Seat	School	Seat
1	Arunachal Pradesh	Arrears	0	Arrears	0	0	0	4	340
2	Assam	0	0	0	0	0	0	0	0
3	Bihar	0	0	0	0	0	0	0	0
4	Chhattisgarh	0	0	0	0	0	0	13	1300
5	Goa	0	0	0	0	0	0	0	0
6	Gujarat	Arrears	0	Arrears	0	0	0	0	0
7	Himachal Pradesh	0	0	0	0	Arrear	0	0	0
8	Kerala	0	0	4	280	6	600	0	0
9	Madhya Pradesh	30	1680	0	0	Arrear	0	0	0
10	Maharashtra	0	0	0	0	Arrear	0	0	0
11	Mizoram	0	0	8	440	0	0	0	0
12	Nagaland	0	0	5	500	0	0	17	9500
13	Orissa	Arrear	0	0	0	0	0	47	1600
14	Rajasthan	Arrear	0	17	850	0	0	0	0
15	Sikkim	3	425	0	0	Arrear	0	0	0
16	Tamil Nadu	0	0	Arrears	0			0	0
17	Tripura	Arrear	0	10	750	Arrear	0	0	0
18	Veer Narmad South Gujarat University, Surat, Gujarat	Arrear	0	0	0	0	0	0	0
19	Banaras Hindu University (BHU), Varanasi, U.P.	0	0	0	0	Arrear	0	0	0
20	Mizoram University, Aizawl	1	100	0	0	Arrear	0	0	0
	Total	34	2205	44	2820	6	600	81	12740

Annexure XI

STATE-WISE NUMBER OF ASHRAM SCHOOLS SANCTIONED UNDER THE SCHEME OF ESTABLISHMENT OF ASHRAM SCHOOLS IN TRIBAL SUB PLAN AREAS FROM 2012-13 TO 2015-16.

(Rs. in lakh) 2012-13 2013-14 2014-15 2015-16 (As on 31.03.2016) SL. NAME OF STATE/UT School NO. Seat School Seat School Seat School Seat Andhra Pradesh 0.00 0.00 Arrear 0.00 0.00 Assam Chhattisgarh 0.00 0.00 0.00 0.00 Goa Arrear Gujarat Arrear 0.00 0.00 0.00 Kerala Arrear Madhya Pradesh Arrear Maharashtra Arrear Odisha 0.00 0.00 Arrear 0.00 Sikkim 0.00 Tripura Arrear Arrear Total

STATE-WISE NUMBER OF BENEFICIARIES UNDER THE SCHEME OF PRE-MATRIC SCHOLARSHIPS FOR ST STUDENTS STUDYING IN CLASSES IX & X DURING THE YEAR 2012-13 to 2015-16

	<u>to 2015-16</u>										
Sl.No	Name of the State/UT	Number of Beneficiaries 2012-13	Number of Beneficiaries 2013-14	Number of Beneficiaries 2014-15	Number of Beneficiaries 2015-16 (As on 31.03.2016)						
1	Andhra Pradesh	161608	0	75812	79602						
2	Arunachal Pradesh	0	29143	0	0						
3	Assam	11400	12255	0	0						
4	Bihar	0	0	40700	37095						
5	Chhattisgarh	267910	0	228626	225705						
6	Goa	0	1728	0	0						
7	Gujarat	246604	265168	200000	138465						
8	Himachal Pradesh	9586	2124	3996	5798						
9	Jammu & Kashmir	0	0	0	37813						
10	Jharkhand	119936	0	93533	0						
11	Karnataka	132653	84680	0	0						
12	Kerala	13402	0	0	30010						
13	Madhya Pradesh	387596	0	0	364167						
14	Maharashtra	228894	0	0	0						
15	Manipur	27112	27112	40126	0						
16	Meghalaya	4380	10707	0	0						
17	Mizoram	8760	3283	0	0						
18	Nagaland	0	0	0	42048						
19	Odisha	204958	221709	203301	221243						
20	Rajasthan	0	1267802	187508	0						
21	Sikkim	800	0	408	0						
22	Tamil Nadu	6487	0	0	15750						
23	Telangana	0	0	105672	0						
24	Tripura	40861	65690	44598	53516						
25	Uttar Pradesh	7485	0	0	0						
26	Uttrakhand	13183	12255	9869	10856						
27	West Bengal	114000	119856	0	0						
28	Dadar & Nagar Haveli	4530	0	0	0						
29	Andaman & Nicobar	0	0	0	0						
30	Daman & Diu	0	0	0	0						
	Grand Total	2012145	2123512	1234149	1262068						

Annexure XIII

STA	STATE-WISE NUMBER OF BENEFICIAIRES UNDER THE SCHEME OF UPGRADATION OF MERIT DURING 2012-13 TO 2015-16									
Sl. No.	Name of the State/ UT	2012-13	2013-14	2014-15	2015-16 (As on 31.03.2016)					
110.		Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries					
1	Andhra Pradesh	0	0	0	0					
2	Assam	0	0	0	0					
3	Chhattisgarh	140	0	0	0					
4	Gujarat	0	0	0	0					
5	Himachal Pradesh	2	0	0	0					
6	Jharkahnd	0	0	0	0					
7	Karnataka	0	0	0	0					
8	Kerala	0	0	0	0					
9	Madhya Pradesh	0	0	0	0					
10	Maharashtra	0	0	0	0					
11	Orissa	0	0	0	0					
12	Rajasthan	39	0	0	0					
13	Sikkim	16	16	0	0					
14	Tripura	16	16	0	0					
15	West Bengal	0	0	0	0					
16	Dadar & Nagar Haveli	0	0	0	0					
	Total	213	32	0	0					

Annexure XIV

STAT	<u> TE-WISE NUMBER OF BE</u>			R THE SCH G 2012-13 T		OCATION	IAL TRA	<u>INING IN</u>	TRIBAL
								(Rs. ii	ı lakh)
Sl. No.	NAME OF STATE/UT	2012-13		2013-14		2014-15		(As on 31.03.2016)	
		Centre	Bene.	Centre	Bene.	Centre	Bene.	Centre	Bene.
1	Andhra Pradesh	0	0	0	0	0	0	0	0
2	Assam	10	1000	11	2000	10	1000	10	3000
3	Chhattisgarh	0	0	0	0	0	0	0	0
4	Gujarat	0	0	0	0	0	0	13	4898
5	Madhya Pradesh	10	587	arrear	0	0	0	0	0
6	Meghalaya	0	0	0	0	0	0	0	0
7	Mizoram	5	500	arrear	0	0	0	0	0
	Total	25	2087	11	2000	10	1000	23	7898

Bene.: Beneficiaries

<u>Details of the funds sanctioned/released by the Central Government and utilised for procurement of Minor Forest Produce at MSP during each of last three years, State/UT-wise:</u>

Year 2013-14 (Rs. crore)

S1.	Name of the State	Fund	Fund	Fund
No.		sanctioned	released	utilized
1	Odisha	40.00	40.00	0.73
2	Gujarat	5.00	5.00	0.63
3	Maharashtra	5.00	5.00	0.31
4.	Rajashtan	0.20	0.20	0.15
5	Jharkhand	24.15	24.15	0.00
6	Madhya Pradesh	34.89	34.89	0.00
7.	Andhra Pradesh	-	-	0.00
8.	Chhatisgarh	-	-	0.00
	Total	109.24	109.24	1.82

Year 2014-15 (Rs. crore)

Sl.	Name of the State	Fund	Fund	Fund utilized
No.		sanctioned	released	
1	Chhatishgarh	80.16	80.16	24.13
2	Jharkhand	4.25	4.25	0.00
3.	Odisha	-	-	0.00
4.	Madhya Pradesh	-	-	0.00
5.	Maharashtra	-	-	0.00
6.	Rajasthan	-	-	0.00
7.	Gujarat	-	-	0.00
8.	Andhra Pradesh	-	-	0.00
	Total	84.41	84.41	24.13

Year 2015-16 (Rs. crore)

Sl.	Name of the State	Fund	Fund	Fund
No.		sanctioned	released	utilized
1	Chhatishgarh	73.50	73.50	31.19
2	Jharkhand	18.32	18.32	5.04
3	Odisha	9.91	9.91	0.36
4	Andhra Pradesh	5.287	5.287	0.00
5.	Madhya Pradesh	-	-	-
6.	Rajasthan	-	-	0.00
7.	Gujarat	-	-	0.00
8.	Maharashtra	-	-	0.00
	Total	107.02	107.02	36.59

Year 2016-17 - No funds have yet been released during the current year (till 25.4.2016)